

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.12.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1101 of 2020	Vinod Singh Negi Vs. Kiran Shah Liquidator of ORG Informatics Ltd.	Anang Shandilya	
2.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	
3.	Comp. App. (AT) (Ins) No. 1109 of 2020	BRS Ventures Investment Ltd. Vs. SREI Infrastructure Finance Ltd.& Anr.	Robin Sirohi	
4.	Comp. App. (AT) No. 237 of 2020	Channel Foods Pvt. Ltd. Vs. A.K. Nowshad	Swati Bansal	A.K. Nowshad

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 766 of 2020	Metal Gems Vs. Saranya forgings & Engineers India Pvt. Ltd.	Harsh Surana	
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**